
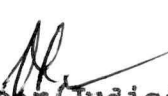




Serial	Date of Order	Order with Signature
14	22-6-90	<p><u>M.A. 227/90</u></p> <p>Mr. A.K. Bose, learned Counsel for the applicant files a Petition for amendment and copy served on Mr. P.N. Mohapatra. Since Hon'ble Judicial Member ^{may} not be present on 27th June, 1990 put up the matter on 29th June, 1990 for hearing on the application and amendment. Mr. Mohapatra should obtain instructions if necessary. Stay already granted will continue ^{til} 1st July, 1990.</p> <p style="text-align: right;">  Vice-Chairman </p> <p style="text-align: right;">  Member (Judicial) </p>
15	29.6.90	<p>This case is heard analogous to O.A. 434 of 1989. Hearing is concluded. Judgment is dictated and pronounced in open court vide separate sheets attached to the case records of O.A. 434 of 1989. This application is accordingly disposed of. No costs.</p> <p style="text-align: right;">  Vice-Chairman </p> <p style="text-align: right;">  Member (Judicial) </p>